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## **Annexure-A**

## Form – 13A [See Regulation 9 (3b)]

Declaration regarding issue of provisional no objection certificate for imported pre-packaged retail food consignment

(To be printed on the Letterhead of the FBO/Importer/Company)

	(10 be printed on the Letter)	nead of the 1 BO/Importer/Company)
То		
The Authoriz	zed Officer, FSSAI port>	
/ Managing importer of <bill e<="" of="" td=""><td>Director / Director / Auth<name food<="" of="" td=""><td>of[as Proprietor / Partner norized Signatory] of M/s Are Items&gt; in the consignment imported vide <port location="">, request you to issue</port></td></name></td></bill>	Director / Director / Auth <name food<="" of="" td=""><td>of[as Proprietor / Partner norized Signatory] of M/s Are Items&gt; in the consignment imported vide <port location="">, request you to issue</port></td></name>	of[as Proprietor / Partner norized Signatory] of M/s Are Items> in the consignment imported vide <port location="">, request you to issue</port>
	nereby undertake to com the importing firm/compa	aply with the following terms and conditions any as under: -
retaine of the no obj	ed in a storage facility at consignment shall be re ection certificate;	er above mentioned Bill of Entry will be <address of="" warehouse="">and no part eleased into the market prior to issuance of y and Standards Authority of India have the</address>
right t	o inspect the said stora	age facility at any time to ensure that the ill the no objection certificate is provided by
Act, I/ jurisdi	In the event of non-compliance of any rules, regulations made under FSS Act, I/We shall be fully responsible to move the cargo back to Customs jurisdiction and comply with all the norms for destruction/ re-export as may	
(iv) In cas eligible be lial	be decided by the competent Authority; In case of non-compliance of any of the above norms, I/We will not be eligible to avail of the above-mentioned facility in future. Besides, I/We will be liable for contravention of the Food Safety and Standards Act, 2006 and rules & regulations made there under.	
		Signatures of the Importer with Stamp/ Seal
		Name:
Place:		Address:
Date:		Contact Nos: